

(3) (4) IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH
NEW DELHI

O.A. 2430/94

New Delhi, dated the 18th April, 1995

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Harish Chand Yati,
r/o C-13, P.S. Paharganj,
New Delhi.

... Applicant
(Present in person)

Vs.

Commissioner of Police,
& Members of D.P.C. Delhi Police,
New Delhi.

... Respondents
(M/s Jyotisana Kaushik, counsel for the
respondents)

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

We have heard this matter. The prayer in this O.A. is for a direction to the respondents to open the sealed cover and order his promotion. Admittedly the sealed cover has been opened. In so far as the question of the applicant's promotion is concerned, he has separately challenged the recommendations of the D.P.C. as to his non promotion in O.A. No. 41/95, which is awaiting adjudication in Court No. II.

As the prayer in this O.A. is for a direction to the respondents to open the sealed cover and the sealed cover has been opened, nothing further survives in this O.A. and the same is dismissed.

Let a copy of this order be given to both the parties.

Jayalakshmi
(Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)

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